

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 9561-9562 OF 2003

EWANLANGKI-E RYMBAI

Appellant (s)

VERSUS

JAINTIA HILLS DISTRICT COUNCIL & ORS.

Respondent(s)

(HEARD BY HON'BLE MR. JUSTICE B.P. SINGH AND HON'BLE MR. JUSTICE ARUN KUMAR)

Date: 28/03/2006 These Appeals were called on for judgment today.

For Appellant(s)

Mr. Avijit Bhattacharjee, Adv.
Mr. Dibakar Borah, Adv.
Ms. Debjani Dass Purkayastha, Adv.

For Respondent(s)

Mr.R.F.Nariman, Sr.Adv.
Mr.H.S.Thangkhiew, Adv.
Mr. Upamanyu Hazarika, Adv.
Mr. Satya Mitra, Adv.
Ms. Sumita Hazarika, Adv.

Mr. P.K.Goswami, Sr.Adv.
Mr. Rajiv Mehta, Adv.
Mr. B.Aggarwalla, Adv.

UPON hearing counsel the Court made the following
O R D E R

Hon'ble Mr. Justice B.P. Singh pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Arun Kumar.

The appeals are dismissed in terms of the signed judgment.

(A.D. Sharma)
Court Master

(Vijay Dhawan)
Court Master

(Signed reportable judgment is placed on the file)